

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:4471  
ANSWERED ON:25.04.2005  
MISUSE OF WATER RESOURCES  
Joshi Shri Pralhad Venkatesh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has undertaken an assessment exercise of violation of cropping pattern norms in the country for checking misuse of water resources;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating any comprehensive statutory measures for proper compliance of cropping patterns for well co-ordinated efforts on the parts of States for conservation of water;
- (d) if so, the details thereof; and
- (e) if not, the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA):

- (a) No, Sir.
- (b) Question does not arise.
- (c) No, Sir.
- (d) Question does not arise.
- (e) The Government is promoting participatory approach by involving water user's associations and local bodies etc. in management of water resources. The state Governments are advised to evolve suitable cropping pattern in consultation with State Agricultural Universities keeping in view the availability of water resources in the states.